



Sr. No.	Date	Orders
		<p style="text-align: right;">6</p> <p>20.09.2000</p> <p>Present : Mr. Deepak Dewan for the plaintiff. Mr. J.K. Bhatia for defendants 1 to 4.</p> <p><u>IA No. 2573/2000 & S.No. 1866/99</u></p> <p>This is a joint application under Order 23 Rules 1 and 2 praying that a decree be passed in terms of compromise arrived at between the parties. The terms of settlement are incorporated in the application.</p> <p>The application is allowed. The suit is disposed of in terms of compromise application. The application form part of the decree. Decree sheet be drawn up accordingly.</p> <p>September 20, 2000 vk</p> <p style="text-align: right;"><i>C.K. Mahajan</i> C.K. Mahajan, J.</p>